

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

FOR THE ATTENTION OF STAKEHOLDERS OF
“S R POLYMERS PRIVATE LIMITED”

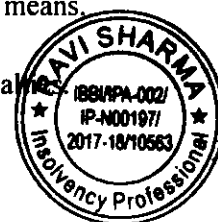
1.	Name of Corporate Person	S R POLYMERS PRIVATE LIMITED
2.	Date of incorporation of corporate person	10.12.2004
3.	Authority under which corporate person is incorporate / registered	Ministry of Corporate Affairs The Registrar of Companies, NCT of Delhi
4.	Corporate Identity Number of corporate person	U74110DL2004PTC131186
5.	Address of Registered Office and principal office	D 427 1ST FLOOR PALAM EXTENSION SECTOR 7 DWARKA NEW DELHI 110045
6.	Liquidation commencement date of corporate person	26.07.2021
7.	Name, address, email address, telephone number and the registration number of the liquidator	Name: Ravi Sharma, Add: 2E/207, CAXTON HOUSE Jhandewalan Extension New Delhi – 110055, Email id: ip.ravisharma@gmail.com, Mobile No.: 9911919008 , I. P. Registration No.: IBBI/IPA-002/IP- N00197/2017-18/10563
8.	Last date for submission of claims	26-08-2021

Notice is hereby given that the **S R POLYMERS PRIVATE LIMITED** has commenced voluntary liquidation on **26-07-2021**.

The stakeholders of **S R POLYMERS PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 26-08-2021, to the liquidator at the address mention against item 7.

The financial creditors shall submit their proof of claims by electronic mode only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penal



Ravi Sharma
Liquidator

IBBI/IPA-002/IP-N00197/2017-18/10563

Date 27-07-2021

Place: New Delhi